NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	_	- Report for settlement	Rule-4 of IBC.	

NO.	NAME (IN CAPITAL)		SIGNATURE
	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATORE
. 1.	SHUBHAN L SETLUR	RESPONDENT	S.S. Janbla p
	9448027778	'	V

2. RoHan KOTHARI 9845287182

PETITIONER

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Counssel for Petitioner is present. He has filed memo informing the Tribunal that in pursuance of settlement memo, only one payment was received from the corporate debtor and the payments due on 16.01.2018 and 31.01.2018 were not received. But, on the other hand, in the evening of 01.02.2018 the corporate debtor has issued two post dated cheques and requested the Tribunal to adjourn the matter to see whether those two post dated cheques can be encashed or not which are said to be dated 05.02.2018.

Counsel for corporate debtor is present.

List it on 09.02.2018.

MEMBER (T)

MEMBER (J)